

of Delhi and North Eastern Regions is much higher than the overall pass percentage of Central Board of Secondary Education in Class X and XII examinations conducted by C.B.S.E. in March-April, 1991 as given in the table below :

| Class | Pass percentage in Examination 1991 | | C.B.S.E. |
|-------|-------------------------------------|-------------|--------------|
| | Delhi Region | N.E. Region | Overall CBSE |
| X | 85.74 | 85.48 | 62.80 |
| XII | 85.50 | 76.30 | 68.04 |

(b) and (c) Do not arise.

Electrical Fixtures in DDA Flats of Rohini

856. **Prof. Prem Dhumal**: Will the Minister of Urban Development be pleased to state :

(a) whether the Union Government are aware that DDA has not yet provided electrical shades and other electrical fixtures in 'B' Blocks of Sector 18, Rohini in Delhi ;

(b) if so, the reasons therefor when such fixtures have been provided in Blocks 'A' of Sector 18 Rohini ; and

(c) the remedial measures Government propose to take in the matter ?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam): (a) to (c) Electrical fixtures are provided in the flats at the time of handing over physical possession. Glass shades and wash basin fittings have been fixed in all the occupied flats of 'B' Block of Sector 18, Rohini wherever it is provided in the agreement. DDA reports that contractual problems in this regard have been tied up.

Allocation of Funds for SCs/STs

857. **Shri Kodikkunil Suresh**: Will the Minister of Welfare be pleased to state :

(a) the amount allocated for the development of Scheduled Castes/ Scheduled Tribes in the Country during 1991-92, State-wise ;

(b) whether any State Government has requested the Union Government for more financial assistance for the welfare of Scheduled Castes/ Scheduled Tribes; and

(c) if so, the reaction of the Government thereto ?

The Minister of Welfare (Shri Sitaram Kesri): (a) Statements I, II, III and IV are attached.

(b) No State Government has requested the Welfare Ministry in the Union Government in this financial year for more financial assistance for the welfare of SCs/STs.

(c) Does not arise.

STATEMENT I

| Sl.No. | State/UT | (Rupees in crores) |
|--------|------------------|---|
| | | (Tentative) Allocation Under SCP during 1991-92 for SCs |
| 1. | Andhra Pradesh | 205.30 |
| 2. | Assam | 55.00 |
| 3. | Bihar | 326.58 |
| 4. | Goa | 1.81 |
| 5. | Gujarat | 58.98 |
| 6. | Haryana | 87.30 |
| 7. | Himachal Pradesh | 61.16 |
| 8. | Jammu & Kashmir | 32.28 |
| *9. | Karnataka | 138.51 |
| 10. | Kerala | 74.87 |
| 11. | Madhya Pradesh | 240.62 |
| 12. | Maharashtra | 213.19 |
| 13. | Manipur | 4.17 |
| 14. | Orissa | 210.60 |
| 15. | Punjab | 177.03 |
| 16. | Rajasthan | 217.76 |
| *17. | Sikkim | 14.18 |
| *18. | Tamil Nadu | 272.67 |
| 19. | Tripura | 28.33 |
| 20. | Uttar Pradesh | 585.65 |
| *21. | West Bengal | 165.07 |
| *22. | Chandigarh Admn. | 10.25 |
| *23. | Delhi Admn. | 108.01 |
| *24. | Pondicherry | 14.00 |
| TOTAL | | 3,303.32 |

* Agreed Outlay.